

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 61 OF 2002

RESERVE BANK OF INDIA & ANR.

Appellant (s)

VERSUS

STATE REP.BY M.R. BHAVSAR, BOMBAY

Respondent(s)

(With office report )

WITH APPEAL(CRL) NO. 62 of 2002  
(With office report)

Date: 16/09/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT  
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Appellant(s)            Mr. Raju Ramachandran, Sr. Adv.  
   Mr. Kuldeep S.Parihar, Adv.  
   Mr. H.S. Parihar,Adv.

For Respondent(s)            Ms. Varuna Bhandari Gugani, Adv.  
   Mr.D.S.Mahra, Adv.  
   Mr. B.V. Balaram Das,Adv.

UPON hearing counsel the Court made the following  
ORDER

Arguments heard.

Judgment reserved.

(Shashi Sareen)            (Shashi Bala Vij)  
Court Master                Court Master